

[Shri Om Mehta]

**AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA) :** I beg to lay on the Table a copy of Notification No S O 603 (Hindi and English versions) published in Gazette of India dated the 19th February, 1972, under section 10 of the National Highways Act, 1956. [Placed in Library. See No. LT-1599/72]

**IMPORT TRADE CONTROL POLICY, 1972-73**

**THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) :** I beg to lay on the Table a copy of the Import Trade Control Policy for the year 1972-73—Vol I and II [Placed in Library. See No. LT-1600/72]

**REPORT OF GUJARAT AGRO-INDUSTRIES CORPORATION, LTD, TAMILNADU AGRO-INDUSTRIES CORPORATION LTD., ETC AND NOTIFICATIONS ESSENTIAL COMMODITIES ACT**

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) :** I beg to lay on the Table—

(1) (i) A copy each of the following papers (Hindi and English versions) under sub-section (2) of Sec 619A of the Companies Act, 1956 :—

(a) Annual Report of the Gujarat Agro-Industries Corporation Limited, Ahmedabad, for the period ending 31st March, 1970, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library. See No. LT-1601/72]

(b) Annual Report of the Tamilnadu Agro-Industries Corporation Limited, Madras, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1602/72.]

(c) Annual Report of the Mysore State Agro-Industries Corpora-

tion Limited, Bangalore, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, [Placed in Library. See No. LT-1604/72]

(d) Annual Report of the Rajasthan State Agro Industries Corporation Ltd, Jaipur, for the year 1970-71 along with the Audited Accounts. [Placed in Library. See No. LT-1605/72]

(ii) A Statement (Hindi and English versions) showing reasons for delay in laying the Reports mentioned at (a) to (c) above [Placed in Library. See LT-1606/72]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act 1955.

(i) G.S.R. 96(E) published in Gazette of India dated the 4th March, 1972.

(ii) The Southern States (Regulation of Export of Rice) Amendment Order, 1972, published in Notification No. G.S.R. 194(E) in Gazette of India dated the 17th March, 1972.

(iii) The Madras Coarse Grains (Export Control) Amendment Order, 1972, published in Notification No. G.S.R. 290 in Gazette of India dated the 11th March, 1972. [Placed in Library See No. LT-1607/72]

**ANNUAL REPORTS OF SALAR JUNG MUSEUM BOARD, HYDRABAD, INDIAN INSTITUTE OF SCIENCE, BANGLORE AND EXECUTIVE COMMITTEE OF TRUSTEES OF VICTORIA MEMORIAL HALL, CALCUTTA**

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT**